

Office of the District Legal Services Authority, Bokaro

Office Order No. 14 /2019


In the light of the Ref. No. JHALSA/1284 dated 24.04.2019 of the Jharkhand State Legal Services Authority, Ranchi and Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act and Rules, 2013, the "Internal Complaints Committee" at DLSA, Bokaro as well as SDLSC, Bermo at Tenughat in Bokaro District to deal with the complaints as to sexual harassment received from aggrieved women at Workplace, may be constituted, in the following manner:-

	Members
Internal Complaints Committee at DLSA, Bokaro	<ol style="list-style-type: none">1. Smt. Babita Mittal, JM, 1st Class, Bokaro (Head)2. Smt. Nirmala Jacinta Minj, Assistant, Civil Courts, Bokaro3. Smt. Arti Ranjan, Assistant, Civil Courts, Bokaro4. Smt. Arti Jaiswal, Secretary of NGO "Mahila Shishu Jan Vikas Samiti", Ispatnagar, Ward No.- 17, Sukhdeo Nagar, Chas, Bokaro
Internal Complaints Committee at SDLSC, Bermo at Tenughat	<ol style="list-style-type: none">1. Ms. Sonam Singh, JM, 1st Class, Bokaro (Head)2. Ms. Rexona Lakra, Deposition Typist, Sub- Divisional Civil Courts, Bermo at Tenughat3. Smt. Sunita Sinha, Para Legal Volunteer, Front Office, SDLSC, Bermo at Tenughat4. Smt. Kalyani Sagar, Secretary of NGO "Sahyogini", Bahadurpur, P.S.- Jaridih, Bokaro

The "Internal Complaints Committees" constituted for this Judgeship shall follow the provisions of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act and Rules, 2013.

Inform all concerned.

Dated, 15th day of May, 2019


**Principal District Judge -cum- Chairman,
DLSA, Bokaro**

Memo No. 1155-1164 /2019 dated 16.05.2019,

Copy forwarded to 1. the Secretary, SDLSC, Bermo at Tenughat for information & its circulation to the concerned, 2. The Judge -in-Charge (Admin.), Civil Courts, Bokaro for information & uploading the aforesaid Office Order in the website of Civil Court Bokaro under **District Legal Services Authority** link creating a sub-link of **Internal Complaints Committees**, 3. Smt. Babita Mittal, JM, 1st Class, Bokaro, 4. Ms. Sonam Singh, JM, 1st Class, Bokaro, 5. Smt. Nirmala Jacinta Minj, Assistant, Civil Courts, Bokaro, 6. Smt. Arti Ranjan, Assistant, Civil Courts, Bokaro, 7. Ms. Rexona Lakra, Deposition Typist, Sub- Divisional Civil Courts, Bermo at Tenughat, 8. Smt. Sunita Sinha, Para Legal Volunteer, Front Office , SDLSC, Bermo at Tenughat, 9. Smt. Arti Jaiswal, Secretary of NGO "Mahila Shishu Jan Vikas Samiti", Ispatnagar, Ward No.- 17, Sukhdeo Nagar, Chas, Bokaro, & 10. Smt. Kalyani Sagar, Secretary of NGO "Sahyogini" , Bahadurpur, P.S.- Jaridih, Bokaro, for information and needful.

Arund
16.05.19
Secretary, DLSA, Bokaro

Seen ✓

Judge in-charge
16.05.19

15/5/19
Principal District Judge -cum- Chairman,
DLSA, Bokaro